

LOK SABHA  
STARRED QUESTION NO.\*190  
TO BE ANSWERED ON 10.03.2016

**IMPLEMENTATION OF URBAN HAAT SCHEME**

\*190. SHRI KALIKESH N. SINGH DEO:  
SHRI ARJUN MEGHWAL:

Will the Minister of TEXTILES वस्त्र मंत्री  
be pleased to state:

- (a) the number of Urban Haats sanctioned and functioning along with their sales and profit at present, State-wise;
- (b) whether the Urban Haats have been successful in achieving their objectives, if so, the present status of implementation of the Urban Haat Scheme along with the target fixed for generation of employment opportunities thereunder, State-wise;
- (c) whether the Government proposes to involve the private participation in the setting up or maintenance of Urban Haats, if so, the details thereof; and
- (d) whether the Government has received proposals for establishment of Urban Haats in various States, if so, the details thereof and the action taken by the Government thereon, State-wise?

**उत्तर**

**ANSWER**

**वस्त्र राज्य मंत्री (स्वतंत्र प्रभार) (श्री संतोष कुमार गंगवार)**

**MINISTER OF STATE (INDEPENDENT CHARGE)**

**IN THE MINISTRY OF TEXTILES**

**(SHRI SANTOSH KUMAR GANGWAR)**

**(a) to (d):** A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF  
LOK SABHA STARRED QUESTION NO.\*190 FOR ANSWER ON  
10.03.2016.**

**(a):** The number of Urban Haats sanctioned is at **Annexure-A**. The Urban Haats are being maintained by State Agencies on no profit no loss basis.

**(b):** Yes, Madam. The present status of implementation of the Urban Haat Scheme is as per **Annexure-A**. No target has been fixed for generation of employment opportunities.

**(c):** No, Madam.

**(d):** Yes, Madam. The details of proposals received for establishment of Urban Haat in various states is at **Annexure-B**.

**Annexure-A referred to in reply to part (a) & (b) of Lok Sabha Starred Question No.\*190 for answer on 10.03.2016.****State-wise Urban Haats sanctioned and functioning in the country.**

SN	State	Place	Year of Sanction	Amount Released (In Lakhs)	Status
1.	Andhra Pradesh	1. Tirupati 2. Kakinada 3. Eluru	1999-2000 2013-2014 2015-2016	58.45 84.00 78.60	Functional Under progress Under progress
2.	Chhattisgarh	Raipur	2001-2002	52.50	Functional
3.	Delhi	1. INA, Dilli Haat 2. Pitampura Haat.	2006-2007 2004-2005	70.00 70.00	Functional Functional
4.	Gujarat	1. Bhuj 2. Ahmedabad	2002-2003 1998-1999	49.70 44.62	Functional Functional
5.	Haryana	Karnal	1999-2000	43.05	Functional
6.	Jharkhand	Hazaribag	2002-2003	52.50	Under progress
7.	Jammu & Kashmir	1. Srinagar 2. Jammu	2001-2002 1999-2000	52.50 47.95	Functional Functional
8.	Karnataka	1. Mysore 2. Mangalore	2002-2003 2008-2009	68.60 78.75	Functional Under progress
9.	Madhya Pradesh	1. Bhopal 2. Indore	2001-2002 2004-2005	63.00 52.50	Functional Under progress
10.	Maharashtra	Navi Mumbai	2004-2005	78.75	Functional
11.	Manipur	Imphal	2010-2011	52.50	Under progress
12.	Nagaland	Dimapur	2003-2004	34.76	Functional
13.	Orissa	1. Bhubaneswar 2. Konark 3. Puri	1998-1999 2003-2004 2003-2004	61.03 35.00 70.00	Functional Functional Functional
14.	Rajasthan	1. Ajmer 2. Jodhpur 3. Jaipur	2005-2006 2000-2001 2001-2002	52.50 70.00 52.50	Functional Functional Functional
15.	Tamilnadu	1. Kanyakumari 2. Mamallapuram	2006-2007 2015-2016	52.50 83.80	Under progress Under progress
16.	Tripura	Agartala	2000-2001	23.62	Under progress
17.	Uttar Pradesh	1. Varanasi 2. Agra 3. Bareilly 4. Rampur 5. Ayodhya 6. Jhansi	2002-2003 2001-2002 2005-2006 2005-2006 2010-2011 2006-2007	51.19 23.80 70.00 70.00 51.34 26.50	Functional Functional Functional Functional Under Progress Functional
18.	West Bengal	1. Durgapur 2. Shantiniketan	2007-2008 2010-2011	52.50 52.50	Functional Functional
	<b>Total :-</b>	<b>36</b>			<b>1. Functional 26 2. Under Progress 10</b>

**Annexure –B****Annexure-B referred to in reply to part (b) of Lok Sabha Starred Question No.\*190 for answer on 10.03.2016.****Status of proposals received from various states for setting up of Urban Haats.**

SN	State	Implementing Agency	Venue	Year of Sanction	Amount Released (In Lakhs)	Status
1.	Andhra Pradesh	Shilparamam, Hyderabad	Kakinada	2013-2014	84.00	Under Progress
2.	Tamil Nadu	Tamilnadu Handicrafts Development Corporation, Chennai	Mamlapuram, (Chennai)	2015-2016	83.80	Under Progress
3.	Rajasthan	Udhyan Protsahan Sansthan, Jaipur	1. Sikar  2. Alwar	-	-	1. Sikar Urban Haat's construction work was at final stage, hence not considered.  2. Considered subject to commitment from the State Government regarding share of State Govt. and land.
4.	Karnataka	Karnatak Handlooms Development Corporation, Bengaluru	Hubli	-	-	Considered subject to commitment from the State Government regarding share of State Govt.
5.	Nagaland	Department of Industries & Commerce, Kohima, Nagaland	Kohima	-	-	Not Considered because absence of no representative from the State Govt. in the high level screening committee.
6.	Manipur	Manipur Handloom & Handicraft Development Corporation, Imphal.	Bishnupur (Imphal)	-	-	Not Considered because absence of no representative from the State Govt. in the high level screening committee.
7.	Chhattisgarh	Chhattisgarh Hastshilp Board, Raipur.	Dongergarh	-	-	Considered subject to commitment from the State Government regarding share of State Govt.
8.	Delhi	Delhi Tourism & Transportation Development Corporation, New Delhi.	Janakpuri	-	-	Not considered. Since the Urban Haat, Janakpuri has already been completed.

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